GOVERNMENT OF INDIA PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:6838 ANSWERED ON:11.05.2005 SHORTAGE OF IAS/ IPS OFFICERS Ansari Shri Furkan;Dhanaraju Dr. K.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Union Government is aware that there is shortage of IAS/IPS officers in Tamil Nadu and Jharkhand;

(b) if so, the details of sanctioned strength of IAS/IPS officers and their placement separately;

(c) whether administrative work is suffering due to the shortage of the officers; and

(d) if so, the steps taken by the Government to appoint officers as per sanctioned strength?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTRY AFFAIRS.(SHRI SURESH PACHOURI)

(a) & (b): As per information received from the State Government of Tamil Nadu, out of sanctioned strength of 325 IAS officers, 309 officers are in position and out of sanctioned strength of 214 IPS officers, 196 officers are in position as on 1st May, 2005. So far as Jharkhand is concerned, out of sanctioned strength of 143 IAS officers, 115 officers are in position and out of a sanctioned strength of 143 IAS officers, 100 officers, are in position and out of a sanctioned strength of 143 IAS officers, 115 officers are in position and out of a sanctioned strength of 140 IPS officers, there are 86 officers in position as on 1st January, 2005.

(c): Tamil Nadu has reported that the shortage has had no effect on administrative work. Jharkhand has reported that presently there is no shortage of IAS officers in the State. However, they have reported that there is a shortage of IPS officers and administrative work is suffering on this account.

(d): Cadre strength of IAS and IPS officers has been increased for the State of Jharkhand recently in December, 2004. The cadre strength of IAS has been increased from 129 to 143 and of IPS from 87 to 110. Filling of vacancies is a continuous process and the gap is filled up by direct recruitment through Civil Services Examination and by promotion from the state feeder service